

Office of the Principal District & Sessions Judge, Deoghar
Deoghar, dated the 31st day of July, 2020

ORDER NO. 105 /2020

In view of the directions contained in letter no. 137/RG dated 31.07.2020 of the Hon'ble High Court of Jharkhand, Ranchi, all the officers and staffs of Civil Courts, Deoghar who have been declared Corona Positive are hereby directed to be quarantined themselves at an isolated place and they are further directed to apply for quarantine leave before the authority concerned through proper channel as per rule.

Inform all concerned and Court Manager, Civil Courts, Deoghar is directed to upload the order on Official website of Civil Courts, Deoghar.

Sd/-
Principal District & Sessions Judge (I/c),
Deoghar
31.07.2020

Memo No. 635 /2020, dated 31.07.2020

Copy forwarded to the Judge-In-Charge, Civil Courts, Deoghar and the Court Manager, Civil Courts, Deoghar for information and needful.


Judge-In-Charge (I/c),
Civil Courts, Deoghar